

CITY CIVIL COURT MUMBAI  
COURT 14 ADDL. SESSION JUDGE  
HHJ. SMT. SONALI P. AGARWAL  
CIVIL CAUSE LIST DATED 12.10.2020

URGENT MATTERS

SRN O	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	SUIT	104765/2010	TRANS ASIN SHIPPING SERVICES PVT LTD VS JAGUAR SHIPPING AND LOGISTICS PVT LTD	RONY P J JAYPRAKASH DHANUKA
2	SUIT	105691/2005	M S VORA AUTOMOTIVES PVT LTD VS THE CENTRAL BANK	RAJ BAID S TENDULKAR

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CIVIL CAUSE LIST DATED 13.10.2020

URGENT MATTERS

SRNO	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	SUIT	102860/2014	MR.SHASHIKANT GOVIND PATIL Vs 1.HOUSING DEVELOPMENT FINANCE CORPORATION LIMITED 2.MRJEETENDRA KUMAR RAMDAS PATIL AND ORS	BJ LAW OFFICER LLP
2	SUIT	101712/2012	THE BOMBAY DIOCESAN TUST ASSOCIATION PVT LTD AND ORS Vs CITI BANK	SHAH LEGAL

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CIVIL CAUSE LIST DATED 14.10.2020

URGENT MATTERS

SRNO	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	SUIT	105248/2012	ARVIND PIPES AND FITTINGS INDS PVT LTD Vs PIONEER METAL WARE MFG CO LTD	BHARAT JOSHI
2	SUIT	100784/2011	ABHYUDAYA CO OP BANK LTD AND ANR. Vs NIRANJAN SHRIPATRAO JADHAV	A.S. NAIK

CITY CIVIL COURT MUMBAI  
COURT 14 ADDL. SESSION JUDGE  
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CIVIL CAUSE LIST DATED 15.10.2020

URGENT MATTERS

SRN O	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	SUIT	104621/2007	m s sahakar corporation Vs v v george	M S UDAIPURI AND CO A G SHAH
2	SUIT	103146/2012	WINSTON M FERNANDES Vs RAHUL SURI AND AMIT SHAH	MP VASHI AND ASSOCIATES MRS DIVYA BAHL

CITY CIVIL COURT MUMBAI  
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CIVIL CAUSE LIST DATED 16.10.2020

URGENT MATTERS

SRNO	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	SUIT	108686/2000	PRASHANT C PAL Vs HMG ENGINEERING LTD	ANUJ N NARULA NAIK
2	SUIT	103424/2014	Pushpalata Arun Jadhav Vs Ramesh Govind Thakur	SAMEER TENDULKAR

CITY CIVIL COURT MUMBAI  
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HHJ. SMT. SONALI P. AGARWAL  
CIVIL CAUSE LIST DATED 17.10.2020

URGENT MATTERS

SRNO	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	SUIT	102794/2012	AMOL S PARAB AND ANR Vs PRIYA @ GEETA S PARAB AND 2 ORS	V N TENDULKAR MR KETAN A CHOTAHANI
2	SUIT	103257/2009	ALLWYN GONSALVES Vs SHANTILAL P SHAH AND 4 ORS	S B PRABHAVALKA R MR PANKAJ J DAS